

**GOVERNMENT OF INDIA
COAL AND MINES
LOK SABHA**

UNSTARRED QUESTION NO:1276
ANSWERED ON:26.11.2001
SCS/STS POSTS IN COAL AND MINES
RAMJILAL SUMAN

Will the Minister of COAL AND MINES be pleased to state:

(a) Whether the representation of SCs and STs in Class I (Group A) services stood only at 10.68% (SCs-08.41% and STs-2.27%) and in Class II (Group B) services only at 13.20% (SCs -09.68% and STs-3.52%) as against 22.5% quota prescribed for them(15% for SCs and 7.5% in respect of STs) as on 1/1/1998 under Central Public Sector Enterprise;

(b) if so, the total number of posts in (i) Class I (Group A) Category and (ii) Class II (Group B) and equivalents thereof under all (1) Public Sector Undertakings/Enterprises (2) Statutory Organisations/Corporations (3) Autonomous Organisations attached and Subordinate Offices under his Ministry; and (

(c) the number of persons belonging to (i) General (ii) SC, (iii) ST and (iv) OBC working against such posts and their respective percentages to the total posts?

Answer

THE MINISTER OF STATE IN MINISTRY OF COAL AND MINES (SHRI RAVI SHANKAR PRASAD)

(a) As per the information furnished by Deptt. of Public Enterprises, the percentage of SCs and STsin Group A and Group B services in all the Central Public Sector Undertakings as on 1.1.2000 is as follows :

Group Percentage of SCs Percentage of STs

Group A	10.35	2.97
Group B	11.05	4.18

(b) & (c) Total posts in Group A and Group B and percentage of reserved categories in the Public Sector Undertakings in Department of Mines under Ministry of Coal and Mines except BGML are indicated below :-

Group A

Name of PSU	Total	General	%	SC	%	ST	%	OBC	%
HZL 1272 1163	91.43	88	6.92	21	1.65	0	0		
NALCO 1217 949	77.98	137	11.26	52	4.27	79	6.49		
MECL 469	353	75.26	71	15.14	21	4.48	24	5.12	
HCL 1479 1274	86.14	111	7.50	31	2.10	63	4.26		

Group B

Name of PSU	Total	General	%	SC	%	ST	%	OBC	%
HZL 1274 1148	90.10	95	7.46	31	2.44	0	0		
NALCO 1014 681	67.16	139	13.71	96	9.47	98	9.66		

MECL	40	34	85	4	10	01	2.5	01	2.5
HCL	528	350	66.28	64	12.12	22	4.17	92	17.43

Bharat Gold Mines Limited stands closed w.e.f. 1.3.2001 under Section 25(o) of the Industrial Dispute Act 1947 subject to the decision of High Court of Karnataka where the matter is subjudice.

The information in respect of PSUs of Department of Coal is being collected and will be laid on the table of the House.